

(2)
CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.467/2004

M.A. M. 402/2004

Tuesday, this the 24th day of February, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Shri Inder Pal Singh
s/o Shri Trikha Singh
r/o B-346/1, Gali No.14
Bhajan Pura, Shahdara
Delhi

..Applicant

(By Advocate: Shri R.S.Raina)

Versus

1. Director (Education)
Directorate of Education
Old Secretariat
Govt. of NCT of Delhi
Delhi
2. Directorate Prevent of Food Adulteration
Govt. of NCT of Delhi
A-20, Lawrence Road
Industrial Area, Delhi
3. Chief Secretary
Govt. of National Capital
Territory of Delhi
Players Building
Near IGI Stadium
New Delhi

..Respondents

O R D E R (ORAL)

Justice V. S. Aggarwal:

Learned counsel for applicant states that he would firstly prefer an appeal against the impugned order and if the need arises thereafter, he would challenge the orders so passed.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

Naik
(S. K. Naik)
Member (A)

V. S. Aggarwal
(V. S. Aggarwal)
Chairman

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